

(a) whether it is a fact that though Government have imposed ban on new recruitments and on creating new posts, a number of vacancies have been filled up by Delhi Electric Supply Undertaking;

(b) whether the reserved posts have been converted into general category posts in DESU; and

(c) the number of times this has been done there ?

THE MINISTER OF STATE FOR POWER (SHRI ARIF MOHAMMED KHAN) : (a) According to Delhi Electric Supply Undertaking (DESU), some vacancies have been filled up by it, in public interest, either with the approval of the Government or in anticipation thereof. In some cases this has been done to provide employment to handicapped persons/dependants of deceased employees of DESU.

(b) No Sir.

(c) Does not arise in view of answer to (b) above.

[English]

Sale of Proxixon Capsules without Price Approval

4265. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that Proxixon Capsules which fall under price control, are being sold at very high price without price approval;

(b) if so, since when this product is being sold without price approval and what is the sales turn over of this product during the last three years, year-wise;

(c) the reasons why the price has not been fixed so far;

(d) when the price will be fixed; and

(e) whether it is a fact that the consumers have suffered due to delay in fixation of price ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Manufacturers of Proxixon Capsules have not taken price approval after crossing the limit of Rs. 50 lakhs in sales turnover.

(b) to (e). The manufacturers have already been served with a notice and action would be taken in accordance with due procedure of Law.

Linking of District Headquarters with Respective State Capitals by STD

4266. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telecommunication Board has planned to expedite the programme for linking district headquarters with the respective State capitals and with Delhi on STD during the Seventh Five Year plan;

(b) if, so outline of the programme and whether any States/areas have been given priority;

(c) if so, the nature thereof; and

(d) the number and percentage of district headquarters linked with the respective State capitals and with Delhi by STD, separately for each State ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The Department has planned to expedite linking on STD all district headquarters with their respective State capitals during the Seventh Five Year Plan. As regards linking of district headquarters on STD with Delhi it will be done progressively.

(b) and (c). STD facility is being provided by—

(i) installation of automatic exchange of appropriate type at station.

(ii) installation of reliable transmission medium including multiplexing equipment.

(iii) installation of new Trunk Automatic exchanges and expanding existing ones.

(iv) installation connecting equipment at local exchanges. No States/areas

have been given priority.

(d) The number and percentage of district headquarters linked with the respective State capitals and with Delhi by STD is given in the attached Statement.

Statement

Statement showing number of District Headquarters, number and percentage linked with State Capital & Delhi as on 31-3-1985

State	No. of Dist. HQ. in the State	Dist. HQ having STD facility with State Capital	% age of Dist. HQ having STD with State Capital	Dist. HQ having STD facility with Delhi	% age of Dist. HQ having STD with Delhi
Andhra Pradesh	23	20	86.56	20	86.56
Assam	17	1	5.86	1	5.86
Bihar	38	11	28.55	11	28.55
Gujarat	19	9	47.37	9	47.37
Jammu and Kashmir	14	5	35.71	2	14.29
Kerala	14	11	78.57	11	78.57
Karnataka	19	13	68.42	13	68.42
Haryana	12	6	50.00	8	66.67
Himachal Pradesh	12	2	16.67	1	8.33
Madhya Pradesh	45	11	24.44	9	20.00
Manipur	6	—	—	—	—
Meghalaya	5	8	20.00	1	20.00
Maharashtra	30	15	50.00	14	46.67
Nagaland	7	1	14.29	1	14.29
Orissa	13	1	7.65	1	7.65
Punjab	12	7	58.33	7	58.33
Rajasthan	27	6	22.22	7	25.53
Tamil Nadu	18	14	77.78	14	77.78
Tripura	3	—	—	—	—
West Bengal	16	11	68.75	10	62.50
Sikkim	4	1	25.00	1	25.00
Uttar Pradesh	57	19	33.33	24	42.10

Note : All the State Capitals except of Haryana, Punjab and Orissa are also the district headquarters and have been included in the above list.